

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

FRIDAY, MARCH 4, 2016

### GOVERNMENT BUSINESS

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri PRESTONE TYNSONG( Minister in-charge Parliamentary Affairs to move :-  
  

**“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session ”.**
5. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9(1).
6. Shri H. D. R. LYNGDOH, Minister in-charge Transport to lay the Separate Audit Report on the Accounts of the Meghalaya Transport Corporation for the year ended 31st March, 2006, 2007, 2008, 2009 and 2010.
7. Shri CLEMENT MARAK, Minister in-charge Power to lay the Eight Annual Report of the Meghalaya State Electricity Regulatory Commission 2014-15.
8. Smti. ROSHAN WARJRI, Minister in-charge Home (Police) to lay the Notification No.HPL.3/2014/179., dated 5th February, 2016 relating to Amendment of the Meghalaya Multi-purpose Task Force Rules, 2014.

Contd.....2

9. Dr. M. AMPAREEN LYNGDOH, Minister in-charge Labour to lay the Separate Audit Report of the Comptroller and Auditor General of India on the accounts of the Meghalaya Building and other Construction Workers' Welfare Board, Shillong for the year ended 31st March, 2013.
  
10. Obituary References.

*Shillong,  
The 3<sup>rd</sup> March, 2016.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*